

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

51. C.P. 2928/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.07.2019**

NAME OF THE PARTIES: SI Investments & Broking Pvt. Ltd.

v/s.

ROC Mumbai

SECTION 441 OF COMPANIES ACT, 2013

ORDER

None present. List this matter on 21.08.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)